

present engaged in the collection of necessary data for the preparation of feasibility report for this deposit.

(IV) *Nickel* :

A Feasibility report has been prepared for the Sukinda Nickel deposit which envisages production of 4800 tonnes of nickel powder, 200 tonnes cobalt powder and 17,000 tonnes of ammonium sulphate as by-product per annum. Steps are being taken to undertake pilot scale test before a Detailed Project Report for the commercial exploitation of the deposit is drawn up.

Survey for Mineral Wealth in Punjab

755. SHRI B. S. BHAURA : Will the Minister of STEEL AND MINES be pleased to state :

(a) whether the Geological Survey of India has carried out any survey in Punjab to find out the mineral wealth in the State; and

(b) if so, the results thereof?

THE MINISTER OF STATE IN THE MINISTRY OF STEEL AND MINES (SHRI SHAHNAWAZ KHAN): (a) and (b). Out of the total area of 50,362 sq. km. of the State, an area of about 37,740 sq. km. has been covered by systematic geological mapping on 1" = 1 mile scale and the rest of the area by geological mapping on smaller scales. As a result of the detailed investigations carried out by Geological Survey of India, reserves of 0,158 million tonnes of Calc. tufa at Birampur-Mahindpur; 20 million tonnes of Glass sand at Jaijor and 26 million tonnes at Garhi Mansawal in Hoshiarpur district have been estimated. Rich deposits of salts in Gurdaspur and Saltpetre in Ferozpur and a minor deposit of limestone in the bed of the Chakki river near Pathankot have also been located. Besides, an area of about 28,000 sq. km. has also been covered by Groundwater survey in the State.

Crisis in Goa Mineral Ore Industry due to drop in off-take of Ore by Japan.

756. SHRI PURSHOTTAM KAKODKAR : Will the Minister of STEEL AND MINES be pleased to State :

(a) whether Goa mineral ore industry is facing crisis worse than it did in 1962, following a sharp drop in the off-take of ore by Japan;

(b) if so, the reasons of crisis in ore industry this time; and

(c) whether in view of the fact that Goa mineral ore industry is back-bone of the economy of the Union Territory, what assistance the Central Government propose to provide to the industry to overcome the crisis.

THE MINISTER OF STATE IN THE MINISTRY OF STEEL AND MINES (SHRI SHAHNAWAZ KHAN). (a) and (b). While there has been increase of about 11% in the export of iron ore to Japan during 1971-72, the export of manganese ore to that country has gone down.

The Goa Mineral Ore Exporters' Association had represented to the Government regarding increase in the cost of production of ore, international competition and recession in demand and accordingly asked for abolition of export duty on ores and restoration of tax credit of 10% on iron ore lump and fines.

(c) The Goa Mineral Ore Exporters' Association has been asked to furnish certain data to facilitate further examination of their request.

Setting up of a Steel Plant in Goa

757. SHRI PURSHOTTAM KAKODKAR : Will the Minister of STEEL AND MINES be please to state :

(a) whether Goa Government had demanded the Centre for setting up of a steel plant in Goa;

(b) if so, whether the Goa Government has again reviewed its demand; and

(c) if so, whether Government are considering the proposal for the same?

THE MINISTER OF STATE IN THE MINISTRY OF STEEL AND MINES (SHRI SHAHNAWAZ KHAN) : (a) and (b). The Government of Goa, Daman and Diu have requested that the location of a steel plant in Goa may be considered while drawing up proposals for the Fifth Five Year plan.

(c) The locational advantages in respect of Goa will be kept in view as also the relative advantages in other possible locations, while drawing up proposals for the Fifth Five Year Plan.

I. L. O. Conference

758. SHRI P. M. MEHTA :
SHRI K. LAKKAPPA :

Will the Minister of LABOUR AND REHABILITATION be pleased to state:

(a) whether India put forward any proposals in the recent 57th International Labour Conference; and

(b) if so, what were those proposals?

THE MINISTER OF LABOUR AND REHABILITATION (SHRI R. K. KHADILKAR): (a) and (b). No specific proposals were placed by the Government of India before the International Labour Conference held at Geneva in June 1972.

Report of Central Wage Board for Port and Workers

759. SHRI P. M. MEHTA :
SHRI K. LAKKAPPA :

Will the Minister of LABOUR AND REHABILITATION be pleased to state:

(a) whether there have been any anomalies arising from the Report of the Central Wage Board for Port and Dock Workers; and

(b) if so, the manner in which the anomalies are going to be resolved?

THE MINISTER OF LABOUR AND REHABILITATION (SHRI R. K. KHADILKAR): (a) Yes; sir.

(b) The Dock Labour Boards and the Port Authorities have been advised to resolve as many of the anomalies as possible by the 31st August, 1972 by discussion with the unions at the local level. The anomalies which cannot be resolved under this arrangement will be considered by a Committee consisting of representatives of Ministries of Shipping and Transport Department of Labour and Employment. Federations of Port and Dock Workers and Port Authorities and,

wherever necessary, Dock Labour Boards concerned. Any anomalies remaining still unresolved will be referred to two separate One-Man Committees—one for non-marine employees and the other for marine employees.

Posting of U.N. Observers on Indo-Pakistan Cease Fire Line

760. SHRI P. M. MEHTA :
SHRI PILOO MODY :

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether the U.N. Secretary General has suggested induction of U.N. Observers to supervise the Indo-Pakistan Cease Fire Line;

(b) whether India has taken a strong exception that U.N. Secretary General should have tried to intervene at a stage when the two countries are on the verge of bilateral discussion at the high level; and

(c) whether India strongly protested to the U.N. Secretary-General in this regard?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SURENDRA PAL SINGH): (a) No, Sir. In his report dated May 12, 1972, the U.N. Secretary-General had merely stated that "the machinery of UNMOGIP, which reports to the Secretary-General on the observance of cease-fire in its area of responsibility, continues to be available to the parties, if desired". Attention in this connection is invited to the statement made by the Foreign Minister in Lok Sabha on May 17, 1972 in connection with a Calling Attention Notice on the subject.

(b) and (c). Do not arise.

Provident Fund dues from West Bengal Employers

761. SHRI JYOTIRMOY BOSU :
Will the Minister of LABOUR AND REHABILITATION be pleased to state:

(a) the total Provident Fund dues from the West Bengal employers as on the 1st July, 1972; and

(b) the names of West Bengal employers, with designation of each employer arrested, till date under the